## Statement

State	Route
	kilometres*
State	lakh of
	popula-
	tion
Andhra Pradesh	10 90
Assam (including Mizoram)	14 67†
Bihar	9 53
Gujarat	21 12
Haryana	13 95
Humachal Pradesh	7 40
Jammu & Kashmir	1 78
Karnataka	9 58
Kerala	4 17
Madhya Pradesh	13 82
Maharashtra	10 37
Manipur	†
Meghalaya	†
Nagaland	1 74
Orissa	8 55
Punjab	15 75
Rajasthan	21 68
Tamıl Nadu	9 14
Tripura	0 77
Uttar Pradesh	9.76
West Bengal	8.35
Union Territories	
Andaman and Nicobar Islands	
A summahal Dradach	+

Andaman and Nicobar Islands	
Arunachal Pradesh	†
Chandigarh	4 28
Dadra and Nagar Haveli	
Delhi	4 16
Goa, Daman & Diu	9 21
Laccadive, Minicoy and Amindivi	-
Islands	
Pondicherry	5 72
All India	11 01

<sup>\*</sup>Route kilometers are as on 31 3.73 and population figures are based on 1971 census

†In Tripura State a 33 Kms long rail link is proposed to be taken up in 1974-75 at the cost of North Eastern Co icil and rail links covering a total length of 705 5 Kms are under consideration in Mizo am Manipur Meghalaya and Arunachal Pradesh

## Master Plans for Major River Basins

\*22. SHRI K B CHETTRI SHRI NABIN CHANDRA BURA-GOHAIN

> SHRIMATI SARASWATI PRA-DHAN :

DR R. K. CHAKRABARTI ·

Will the Minister of IRRIGATION AND POWER be pleased to state

- (a) whether it is a fact that there is a proposal under Government's consideration to set up River Commissions for the preparation of master plans for the optimum use of water resources available in major river basins in the country, and
  - (b) if so, the details thereof?

THE MINISTER OF IRRIGATION AND POWER (SHRI K C. PANT) (a) and (b) Proposals for setting up three River Basin Commissions for the Ganga, the Southern and Eastern Rivers and the Western rivers are under consideration

## Royalty for crude oil to Gujarat

\*23 SHRI H N TRIVEDI Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether Government propose to increase the royalty to the Gujarat Government for curde oil produced in that State, and

(b) if so what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN) (a) and (b) According to the Prime Minister's award, which was based on a settlement between the Central Government and the Governments of Assam and Gujarat, the rate of royalty was fixed at Rs 15 per tonne from 1-1-72 to 31-3-79. It is not proposed to change the rate at this stage

## Fertilizer plant in Madhya Pradesh

\*24 SHRI MAHENDRA BAHADUR SINGH Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

- (a) whether the Madhya Pradesh Government have sent any proposal to the Central Government for setting up a fertiliser plant in Madhya Pradesh; and
- (b) if so the reaction of the Central Government thereto ?